

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/185(KB)2018  
IA(I.B.C)/1348(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SAINT GOBAIN INDIA PRIVATE LIMITED VS GLAZE INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

For Liquidator

Mr. Shaunak Mitra, Adv.  
Mr. Avik Chaudhuri, Adv.  
Mr. Amandeep Singh, Adv.  
Ms. Shruti Majumdar, Adv.

**ORDER**

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/1348(KB)2024

2. This IA has been filed for taking on record progress report, which is at page 24 onwards. This IA is accompanied by an affidavit at page 30-32. Progress report is taken on record. Therefore, this IA is **disposed of** accordingly.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**